

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 173 of 2015

Dated : **28th April, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

The learned counsel for the Appellant again prays for two weeks time to file rejoinder affidavit. The same may be filed within two weeks from today.

Post this matter for hearing on **21st July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt